

M/o Law

AS INTRODUCED IN LOK SABHA

17 MAR 2005

Bill No. 44 of 2005

THE APPROPRIATION (VOTE ON ACCOUNT) BILL, 2005

A

BILL

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2005-06.

BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:—

1. This Act may be called the Appropriation (Vote on Account) Act, 2005.

Short title.

5 2. From and out of the Consolidated Fund of India there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of two lakh six thousand eight hundred eighty-three crores and five lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2005-06.

Withdrawal of
Rs.
206883,05,00,000
from and out of
the Consolidated
Fund of India for
the financial
year 2005-06.

10 3. The sums authorised to be withdrawn from and out of the Consolidated Fund by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Appropriation.

15 4. Reference to the Ministries or Departments in the Schedule are to such Ministries or Departments as existing immediately before 15th December, 2004 and shall on or after that date be construed as references to the appropriate Ministries or Departments as constituted from time to time.

Construction of references to Ministries or Departments in the Schedule.

THE SCHEDULE
(See sections 2, 3 and 4)

1 No. of Vote	2 Services and purposes		3			
			Sums not exceeding		Total	
			Voted by Parliament	Charged on the Consolidated Fund		
		Rs.	Rs.	Rs.		
1	Department of Agriculture and Cooperation....	Revenue	957,53,00,000	...	957,53,00,000	5
		Capital	72,16,00,000	70,99,00,000	143,15,00,000	
2	Department of Agricultural Research and Education.....	Revenue	315,33,00,000	...	315,33,00,000	10
3	Department of Animal Husbandry and Dairying.....	Revenue	150,91,00,000	...	150,91,00,000	15
		Capital	3,37,00,000	...	3,37,00,000	
4	Ministry of Agro and Rural Industries.....	Revenue	157,47,00,000	...	157,47,00,000	15
		Capital	30,00,000	...	30,00,000	
5	Atomic Energy.....	Revenue	306,16,00,000	3,00,000	306,19,00,000	20
		Capital	283,37,00,000	108,00,000	284,45,00,000	
6	Nuclear Power Schemes.....	Revenue	111,89,00,000	...	111,89,00,000	20
		Capital	407,33,00,000	...	407,33,00,000	
7	Department of Chemicals and Petrochemicals	Revenue	274,80,00,000	...	274,80,00,000	25
		Capital	27,41,00,000	...	27,41,00,000	
8	Department of Fertilisers.....	Revenue	6227,80,00,000	...	6227,80,00,000	25
		Capital	19,83,00,000	...	19,83,00,000	
9	Ministry of Civil Aviation.....	Revenue	44,76,00,000	...	44,76,00,000	25
		Capital	60,83,00,000	...	60,83,00,000	
10	Ministry of Coal.....	Revenue	32,01,00,000	...	32,01,00,000	30
		Capital	4,17,00,000	...	4,17,00,000	
11	Ministry of Mines.....	Revenue	66,77,00,000	2,00,000	66,79,00,000	30
		Capital	6,86,00,000	...	6,86,00,000	
12	Department of Commerce.....	Revenue	377,78,00,000	2,00,000	377,80,00,000	35
		Capital	101,00,00,000	...	101,00,00,000	
13	Department of Industrial Policy and Promotion.....	Revenue	102,38,00,000	...	102,38,00,000	35
		Capital	1,00,00,000	...	1,00,00,000	
14	Department of Posts.....	Revenue	1051,83,00,000	...	1051,83,00,000	35
		Capital	205,80,00,000	...	205,80,00,000	
15	Department of Telecommunications.....	Revenue	1000,00,00,000	...	1000,00,00,000	40
		Capital	33,71,00,000	...	33,71,00,000	
16	Department of Information Technology.....	Revenue	146,13,00,000	...	146,13,00,000	40
		Capital	15,17,00,000	...	15,17,00,000	
17	Ministry of Company Affairs.....	Revenue	18,90,00,000	...	18,90,00,000	45
		Capital	48,00,000	...	48,00,000	
18	Department of Consumer Affairs.....	Revenue	22,00,00,000	...	22,00,00,000	45
		Capital	1,59,00,000	...	1,59,00,000	
19	Department of Food and Public Distribution...	Revenue	4459,67,00,000	...	4459,67,00,000	45
		Capital	60,01,00,000	...	60,01,00,000	
20	Ministry of Culture.....	Revenue	133,91,00,000	...	133,91,00,000	50
		Capital	10,30,00,000	...	10,30,00,000	
21	Ministry of Defence.....	Revenue	1147,66,00,000	4,00,000	1147,70,00,000	50
		Capital	88,20,00,000	...	88,20,00,000	
22	Defence Pensions.....	Revenue	2075,29,00,000	4,00,000	2075,33,00,000	55
23	Defence Services — Army.....	Revenue	5347,40,00,000	2,39,00,000	5349,79,00,000	
24	Defence Services — Navy.....	Revenue	1017,43,00,000	22,00,000	1017,65,00,000	55
25	Defence Services — Air Force.....	Revenue	1531,91,00,000	20,00,000	1532,11,00,000	
26	Defence Ordnance Factories.....	Revenue	1158,24,00,000	20,00,000	1158,44,00,000	55
27	Defence Services — Research and Development	Revenue	470,71,00,000	4,00,000	470,75,00,000	
28	Capital Outlay on Defence Services.....	Capital	5726,71,00,000	2,48,00,000	5729,19,00,000	
29	Ministry of Development of North Eastern Region.....	Revenue	173,36,00,000	...	173,36,00,000	
		Capital	9,76,00,000	...	9,76,00,000	

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
5	30 Ministry of Environment and Forests.....	Revenue 223,71,00,000	...	223,71,00,000
		Capital 1,82,00,000	...	1,82,00,000
	31 Ministry of External Affairs.....	Revenue 883,29,00,000	1,00,000	883,30,00,000
		Capital 144,87,00,000	...	144,87,00,000
10	32 Department of Economic Affairs.....	Revenue 550,59,00,000	...	550,59,00,000
		Capital 350,83,00,000	...	350,83,00,000
	33 Currency, Coinage and Stamps.....	Revenue 186,82,00,000	9,00,000	186,91,00,000
		Capital 50,74,00,000	...	50,74,00,000
	34 Payments to Financial Institutions.....	Revenue 470,41,00,000	...	470,41,00,000
15		Capital 164,67,00,000	...	164,67,00,000
	CHARGED. — <i>Interest Payments</i>	Revenue	22907,48,00,000	22907,48,00,000
	36 Transfers to State and Union territory Governments.....	Revenue 5007,56,00,000	4312,40,00,000	9319,96,00,000
		Capital	166,67,00,000	166,67,00,000
20	37 Loans to Government Servants, etc.	Capital 79,16,00,000	...	79,16,00,000
	CHARGED. — <i>Repayment of Debt</i>	Capital	100246,18,00,000	100246,18,00,000
	39 Department of Expenditure	Revenue 4,64,00,000	...	4,64,00,000
	40 Pensions.....	Revenue 984,53,00,000	2,97,00,000	987,50,00,000
	41 Indian Audit and Accounts Department	Revenue 195,08,00,000	6,01,00,000	201,09,00,000
25		Capital 1,33,00,000	...	1,33,00,000
	42 Department of Revenue	Revenue 154,04,00,000	...	154,04,00,000
		Capital 84,00,000	...	84,00,000
	43 Direct Taxes	Revenue 194,33,00,000	...	194,33,00,000
		Capital 14,00,00,000	...	14,00,00,000
30	44 Indirect Taxes	Revenue 243,11,00,000	17,00,000	243,28,00,000
		Capital 31,45,00,000	...	31,45,00,000
	45 Department of Disinvestment	Revenue 1,12,00,000	...	1,12,00,000
	46 Ministry of Food Processing Industries	Revenue 31,09,00,000	...	31,09,00,000
	47 Department of Health	Revenue 641,24,00,000	...	641,24,00,000
35		Capital 67,73,00,000	...	67,73,00,000
	48 Department of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	Revenue 67,33,00,000	...	67,33,00,000
		Capital 33,00,000	...	33,00,000
	49 Department of Family Welfare	Revenue 1294,84,00,000	...	1294,84,00,000
40	50 Department of Heavy Industry	Revenue 51,47,00,000	...	51,47,00,000
		Capital 93,38,00,000	...	93,38,00,000
	51 Department of Public Enterprises	Revenue 5,49,00,000	...	5,49,00,000
	52 Ministry of Home Affairs	Revenue 151,16,00,000	1,00,000	151,17,00,000
		Capital 6,57,00,000	...	6,57,00,000
45	53 Cabinet.....	Revenue 31,23,00,000	1,00,000	31,24,00,000
		Capital 50,00,000	...	50,00,000
	54 Police.....	Revenue 2122,58,00,000	53,00,000	2123,11,00,000
		Capital 354,10,00,000	2,89,00,000	356,99,00,000
	55 Other Expenditure of the Ministry of Home Affairs.....	Revenue 184,50,00,000	...	184,50,00,000
50	56 Transfers to Union territory Governments.....	Revenue 127,68,00,000	...	127,68,00,000
		Capital 12,00,00,000	...	12,00,00,000
55	57 Department of Elementary Education and Literacy.....	Revenue 4794,84,00,000	...	4794,84,00,000
	58 Department of Secondary Education and Higher Education.....	Revenue 962,93,00,000	...	962,93,00,000

1 No. of Vote	2 Services and purposes		3			
			Sums not exceeding		Total	
			Voted by Parliament	Charged on the Consolidated Fund		Rs.
		Rs.	Rs.	Rs.		
59	Department of Women and Child Development.....	Revenue	1194,36,00,000	...	1194,36,00,000	
60	Ministry of Information and Broadcasting	Revenue	221,51,00,000	1,00,000	221,52,00,000	
		Capital	45,66,00,000	...	45,66,00,000	
61	Ministry of Labour and Employment	Revenue	214,72,00,000	...	214,72,00,000	10
62	Election Commission	Revenue	1,98,00,000	...	1,98,00,000	
63	Law and Justice	Revenue	50,32,00,000	...	50,32,00,000	
		Capital	17,00,000	...	17,00,000	
	CHARGED. — <i>Supreme Court of India</i>	Revenue	...	6,38,00,000	6,38,00,000	
65	Ministry of Non-Conventional Energy Sources.....	Revenue	89,22,00,000	...	89,22,00,000	15
		Capital	11,68,00,000	...	11,68,00,000	
66	Ministry of Overseas Indian Affairs.....	Revenue	7,08,00,000	...	7,08,00,000	
		Capital	50,00,000	...	50,00,000	
67	Ministry of Panchayati Raj	Revenue	8,41,00,000	...	8,41,00,000	20
68	Department of Ocean Development	Revenue	71,11,00,000	...	71,11,00,000	
69	Ministry of Parliamentary Affairs	Revenue	98,00,000	...	98,00,000	
70	Ministry of Personnel, Public Grievances and Pensions.....	Revenue	42,34,00,000	1,21,00,000	43,55,00,000	
		Capital	3,53,00,000	1,50,00,000	5,03,00,000	35
71	Ministry of Petroleum and Natural Gas	Revenue	737,69,00,000	...	737,69,00,000	
72	Ministry of Planning	Revenue	17,52,00,000	...	17,52,00,000	
73	Ministry of Power	Revenue	278,42,00,000	...	278,42,00,000	
		Capital	442,00,00,000	...	442,00,00,000	
	CHARGED. — <i>Staff, Household and Allowances of the President</i>	Revenue	...	2,89,00,000	2,89,00,000	30
75	Lok Sabha.....	Revenue	34,33,00,000	5,00,000	34,38,00,000	
76	Rajya Sabha	Revenue	15,82,00,000	4,00,000	15,86,00,000	
	CHARGED. — <i>Union Public Service Commission</i>	Revenue	...	9,62,00,000	9,62,00,000	
78	Secretariat of the Vice-President	Revenue	38,00,000	...	38,00,000	35
79	Department of Rural Development	Revenue	8743,16,00,000	...	8743,16,00,000	
		Capital	2,40,00,000	...	2,40,00,000	
80	Department of Land Resources	Revenue	233,23,00,000	...	233,23,00,000	
81	Department of Drinking Water Supply	Revenue	1900,23,00,000	...	1900,23,00,000	
82	Department of Science and Technology	Revenue	205,70,00,000	1,00,000	205,71,00,000	40
		Capital	12,34,00,000	...	12,34,00,000	
83	Department of Scientific and Industrial Research.....	Revenue	255,88,00,000	...	255,88,00,000	
		Capital	3,50,00,000	...	3,50,00,000	
84	Department of Biotechnology	Revenue	73,10,00,000	...	73,10,00,000	45
85	Department of Shipping	Revenue	111,78,00,000	...	111,78,00,000	
		Capital	50,58,00,000	...	50,58,00,000	
86	Department of Road Transport and Highways..	Revenue	1408,61,00,000	8,00,000	1408,69,00,000	
		Capital	1772,50,00,000	98,00,000	1773,48,00,000	
87	Ministry of Small Scale Industries.....	Revenue	73,68,00,000	...	73,68,00,000	50
		Capital	3,03,00,000	...	3,03,00,000	
88	Ministry of Social Justice and Empowerment..	Revenue	244,10,00,000	...	244,10,00,000	
		Capital	19,68,00,000	...	19,68,00,000	
89	Department of Space	Revenue	423,29,00,000	7,00,000	423,36,00,000	
		Capital	101,32,00,000	6,00,000	101,38,00,000	55
90	Ministry of Statistics and Programme Implementation	Revenue	337,85,00,000	...	337,85,00,000	
		Capital	3,71,00,000	...	3,71,00,000	

1 No. of Vote	2 Services and purposes		3		
			Sums not exceeding		
			Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.	
5	91	Ministry of Steel Revenue	12,09,00,000	...	12,09,00,000
		Capital	2,83,00,000	...	2,83,00,000
	92	Ministry of Textiles Revenue	256,99,00,000	...	256,99,00,000
		Capital	78,26,00,000	13,00,000	78,39,00,000
10	93	Ministry of Tourism Revenue	56,49,00,000	...	56,49,00,000
		Capital	81,54,00,000	...	81,54,00,000
	94	Ministry of Tribal Affairs Revenue	16,19,00,000	229,43,00,000	245,62,00,000
		Capital	6,00,00,000	...	6,00,00,000
	95	Andaman and Nicobar Islands Revenue	252,10,00,000	...	252,10,00,000
15		Capital	40,05,00,000	...	40,05,00,000
	96	Chandigarh Revenue	169,75,00,000	5,41,00,000	175,16,00,000
		Capital	22,42,00,000	9,00,000	22,51,00,000
	97	Dadra and Nagar Haveli Revenue	79,35,00,000	...	79,35,00,000
		Capital	6,57,00,000	...	6,57,00,000
20	98	Daman and Diu Revenue	42,98,00,000	...	42,98,00,000
		Capital	6,50,00,000	...	6,50,00,000
	99	Lakshadweep Revenue	36,77,00,000	...	36,77,00,000
		Capital	8,73,00,000	...	8,73,00,000
	100	Department of Urban Development Revenue	167,34,00,000	4,12,00,000	171,46,00,000
25		Capital	627,06,00,000	1,93,00,000	628,99,00,000
	101	Public Works Revenue	119,71,00,000	17,00,000	119,88,00,000
		Capital	39,57,00,000	17,00,000	39,74,00,000
	102	Stationery and Printing Revenue	25,25,00,000	...	25,25,00,000
		Capital	6,00,000	...	6,00,000
30	103	Ministry of Urban Employment and Poverty Alleviation Revenue	84,40,00,000	...	84,40,00,000
		Capital	94,00,000	...	94,00,000
	104	Ministry of Water Resources Revenue	139,26,00,000	...	139,26,00,000
		Capital	10,06,00,000	63,00,000	10,69,00,000
35	105	Ministry of Youth Affairs and Sports Revenue	75,56,00,000	...	75,56,00,000
		Capital	1,36,00,000	...	1,36,00,000
		TOTAL	78894,90,00,000	127988,15,00,000	206883,05,00,000

STATEMENT OF OBJECTS AND REASONS

This Bill is introduced in pursuance of article 114 (1) of the Constitution of India, read with article 116 thereof, to provide for the appropriation from and out of the Consolidated Fund of India, of the moneys required to meet the expenditure charged on the Consolidated Fund and the grants made in advance by the Lok Sabha in respect of the estimated expenditure of the Central Government, excluding Railways, for a part of the financial year 2005-06.

P. CHIDAMBARAM.

PRESIDENT'S RECOMMENDATION UNDER ARTICLE 117 OF THE CONSTITUTION OF INDIA

[Copy of letter No. 2(3)-B(D)/2005, dated the 14th March, 2005 from Shri P. Chidambaram, Minister of Finance to the Secretary-General, Lok Sabha].

The President, having been informed of the subject matter of the proposed Appropriation (Vote on Account) Bill, 2005 to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2005-2006, recommends the introduction and consideration of the Bill in Lok Sabha under article 117(1) and (3) of the Constitution of India read with article 116(2) thereof.

LOK SABHA

A

BILL

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2005-06.

(Shri P. Chidambaram, Minister of Finance)